GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION No. 476 TO BE ANSWERED ON 24.07.2023

Setting up of New Parks/Sanctuaries

476. DR. DHAL SINGH BISEN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether there is any proposal to develop new parks and sanctuaries in the country, if so, the details thereof, State-wise;
- (b) the details of the proposals submitted during the last three years and the action taken thereon;
- (c) the details of new sanctuaries and parks approved by the Government during the said period, State/UT-wise;
- (d) the details of places where work of setting up new parks and sanctuaries is under process, State/UT-wise; and
- (e) whether any objections have been raised on the under process work, if so, the details thereof and the time by which the work of said parks/sanctuaries will be resumed, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (e) The Wild Life (Protection) Act, 1972 empowers the State/Union Territory for declaration of Wildlife Sanctuaries and National Parks. However, in case of declaration of a Sanctuary/National Park in territorial waters, prior concurrence of Central Government is required. During the last three years, the Ministry had concurred for notification of Gulf of Mannar Marine National Park, falling in territorial waters, in the state of Tamil Nadu. Presently, there are 106 National Parks and 567 Wildlife Sanctuaries declared in the country.
